## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

M (27)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUN	AL, HELD ON 15/12/2017 AT 10.	30 AM
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/663/(IB)/2017	
NAME OF THE PETITIONER(S)	: LLOYD INSULATIONS INDIA LTD	
NAME OF THE RESPONDENT(S)	: TRIVITRON HEALTHCARE PVT LTD	
UNDER SECTION	: 9 RULE 6	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHO	M
B. Dhanaray -  Hari Shankar Mani Sinder Kumar.	ber Responded.	- k: banaraj'

CB/663/1B/17

## **ORDER**

Counsels for both the parties are present. A joint memo has been filed stating therein that the Corporate Debtor has paid the outstanding debt as per the settlement arrived between the parties. In the light of the memo, the petition stands disposed of. The memo shall form part of this order.

MEMBER (JUDICIAL)

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